

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/522(KB)2018
IA(I.B.C)/1390(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SILVERTON SPINNERS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Ms. Rakhi Purnima Paul, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1390(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the Preliminary Report of Silverton Spinners Limited, which is placed at pages 14 to 20.
 - b. This application is supported by an affidavit which is placed at pages 11 to 12.
 - c. The Preliminary Report of Silverton Spinners Limited is taken on record.
 - d. Accordingly, IA(I.B.C)/1390(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**